

**NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 624 OF 2023

IN THE MATTER OF:

Suo Motu Matter in re: News, Item published in the Tribune dated 28.09.2023
Titled as “Hills ‘vanish’ as illegal mining rampant in beet area.”

AFFIDAVIT FILED ON BEHALF OF (STATE OF PUNJAB)

PAPER-BOOK

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ADVOCATE FOR THE STATE OF PUNJAB: NUPUR KUMAR

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Dated: 15.04.2024



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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 624/2023

IN CASE NEWS ITEM PUBLISHED IN THE TRIBUNE DATED 28-09-2023
TITLED "HILLS VANISHED AS ILLEGAL MINING RAMPANT IN BEET
AREA"

AFFIDAVIT

I, Komal Mittal, Deputy Commissioner, Hoshiarpur hereby solemnly declared and affirmed as under:-

- 1) That the above said case listing for hearing on dated-11/03/2024.
- 2) That on the publication a news in the Tribune dated 28-09-2023 title as Hills Vanished as Illegal Mining Rampant in Beet Area, a committee was constituted for comprising 1)Sub Divisional Magistrate, Garhshankar, 2)Divisional Forest Officer, Garhshankar 3) Mining Officer, Hoshiarpur, 4) D.S.P. (Mining) vide this office letter No.5782/ DRA(M&T) dated 03-10-2023 (Annexure-A) for conducting joint inspection of the said area with the coordination of administration of Rupnagar. A committee was also constituted by the administration of Rupnagar with the same rank of officer of Rupnagar.
- 3) That the joint inspection was conducted by officer of both District (Hoshiarpur and Rupnagar) on dated 04-10-2023 at 10:00 AM and in pursuance to this joint inspection, a report was submitted by the Sub Divisional Magistrate, Garhshankar



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comprising officers 1)Sub Divisional Officer, Garhshankar
(Mining), 2) Tehsildar, Garhshankar 3) DSP, Mining and 4) Forest
Range Officer, Garhshankar vide his letter No. 1491 dated 05-10-
2023(Annexure-B) to the undersigned and same was also
submitted by the undersigned vide letter No.5934/ DRA (M&T)
dated 13-10-2023 (Annexure-C) to the Hon'ble National Green
Tribunal, Principal Bench, New Delhi. As per report, the spot
visited concluded that the place of illegal mining falls in Village
Khera Kalmot, Tehsil Anandpur Sahib, Distt. Rupnagar and not
concerned to District Hoshiarpur.

4) That in the pursuance of order of Justice Sudhir Agarwal, JM
and Dr. A.Senthil Vel. E. M in case of Original Application No.
624/2023 on dated 16-10-2023, a letter No.681-82/RAC-
2/DRA(M&T) dated 22-02-2024 has been issued to the Sub
Divisional Magistrate, Garhshankar and Executive Engineer-
Cum-District Mining Officer, Hoshiarpur with intimation to Senior
Superintendent of Police, Hoshiarpur and Civil Administration of
Rupnagar for regular 24x7 checking of the Beet Area.

Place:- Hoshiarpur.

Dated 21-03-2024



DEPONENT

Komal Mittal
Deputy Commissioner,
Hoshiarpur,
HOSHIARPUR.

Verification:-

Verified that the contents of para No. 1 to 4 of above reply by way of affidavit are true and correct to my knowledge as per information derived from the official record. No part of it is false and nothing has been kept concealed therein

Place:- Hoshiarpur.

Dated 21-03-2024

DEPONENT



Komal Mittal.
Deputy Commissioner,
Hoshiarpur.
HOSHIARPUR.



Attested

Munsif Cum
Executive Magistrate
Hoshiarpur
07-03-2024

ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਹੁਸ਼ਿਆਰਪੁਰ

OFFICE OF THE DEPUTY COMMISSIONER, HOSHIARPUR

Office contact no. 01882-220301

Residence contact no. 01882-220302

01882-220303

Email id: hoshiarpurdc@gmail.com

To,

Deputy Commissioner,
Rupnagar.

No. 5782/DRA (M & T) Dated:- 03.10.2023

Sub:- Inspection of illegal mining in Beet area.

With regard to the subject cited above, a news article has been published in The Tribune on 28.09.2023 that unauthorized mining is taking place in some villages of District Hoshiarpur and Rupnagar. As some villages fall in Garhshankar sub division of District Hoshiarpur and some village fall in District Rupnagar therefore a joint inspection has to be conducted to stop this unauthorized mining. Apart from this Divisional Forest Officer, Garhshankar has reported that this area falls in District Rupnagar.

Therefore, it is proposed that the officers of both the districts, conduct a joint inspection on 04.10.2023 at 10.00 AM and in view of this you are requested to direct the concerned SDM, DFO, Mining officer and DSP of your district to be present on time at the said site and coordinate with the below given officers, to conduct this joint inspection.

-sd-

Deputy Commissioner
Deputy Commissioner
Hoshiarpur

Endst. No. 5783-86 DRA (M & T) Dated:- 03.10.2023

A copy of this is forwarded to:-

1. Sub Divisional Magistrate, Garhshankar.
2. Divisional Forest Officer, Garhshankar.
3. Mining Officer, Hoshiarpur
4. Deputy Superintendent of Police (Mining), Hoshiarpur.

with directions to coordinate with the officers of District Rupnagar on the said date to conduct this checking. Sub Divisional Magistrate, Garhshankar will ensure this on personal level.

-sd-

Deputy Commissioner
Deputy Commissioner
HoshiarpurTrue copy
Jeh

OFFICE OF SUB DIVISIONAL MAGISTRATE, GARHSHANKAR, DISTT. HOSHIARPUR,
PUNJAB

Tel: 01884-282022, Email id: sdmgarhshankar1@gmail.com

To,

Deputy Commissioner,
Hoshiarpur.

No. 1491/M.C. Dated:- 05.10.2023.

Sub:- Joint Inspection of illegal mining in Beet area.

Ref:- In regard to your office letter no. 5783-86/DRA (M & T) Dated:- 03.10.2023

With regard to the subject cited above, the joint inspection team constituted vide letter under reference, conducted a spot visit today i.e. on 04.10.2023 at 10.00 AM. On the spot Sub Divisional Magistrate (Sri Anandpur Sahib), Sub Divisional Officer, Mining (Nangal), Naib Tehsildar, Noorpur Bedi, Range Officer, Noorpur Bedi, Range Officer, Garhshankar, Sub Divisional Officer, Mining Garhshankar, Deputy Superintendent of Police, Mining, Hoshiarpur and the field staff were present with record. Inspection of the unauthorized mining site was conducted in the presence of everybody. And the inspection concluded that the site at which mining is being done is in vill. Kheda Kalmot, Tehsil Anandpur Sahib, District Rupnagar. Copy of the Joint inspection report is enclosed herewith. The report is hereby sent to your office for further necessary action please.

Enclosure:- As above.

-sd-

Sub Divisional Magistrate,
Garhshankar.

True copy

[Signature]

ANNEXURE- C

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ਦਫ਼ਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਹੁਸ਼ਿਆਰਪੁਰ
OFFICE OF THE DEPUTY COMMISSIONER,
HOSHIARPUR

DRA (M) Branch

To,

Hon'ble National Green Tribunal,
Principal Bench,
New Delhi

No. 5934 /DRA (M & T), Dated: 13/10/2023

SUBJECT: Regarding OA no. 624/2023 Titled as "Hills 'vanish' as illegal mining rampant in beet area."

Reference: Notice of Hon'ble NGT Principal Bench, New Delhi (Faridkot House) dated 05.10.2023 in the above matter.

With reference to the above matter, it is submitted that after taking cognizance of the News titled as "Hills 'vanish' as illegal mining rampant in beet area" this office vide its letter no. 5782 dated:- 03.10.2023 requested the Deputy Commissioner, Roopnagar to depute the concerned SDM, DFO, Mining Officer and DSP to conduct, along with the officers of this District i.e. SDM, Garhshankar, DFO, Garhshankar, Mining Officer, Hoshiarpur and DSP (Mining), Hoshiarpur, the joint inspection of the area mentioned in the said news, as some of the areas mentioned in the news fall in the Garhshankar sub-division of the District Hoshiarpur and some of the areas fall in the Roopnagar District.

The Joint Inspection by the officers of both the Districts was conducted on 04.10.2023 at 10.00 AM and in pursuance to this joint inspection, SDM, Garhshankar has submitted the report of the committee (comprising of Tehsildar Garhshankar, SDO, Mining, Garhshankar, DSP (Mining), Hoshiarpur, Forest Range officer, Garhshankar) vide his letter no. 1491 dated 05.10.2023 to this office, which is as under (copy enclosed):-

"The committee members along with the officers from the District Roopnagar i.e. DM, Sri Anandpur Sahib, SDO, Mining, Nangal, Naib Tehsildar, Noorpur Bedi, Range officer, Roopur Bedi conducted the joint inspection at village Kalewal Beet along the boundary of the District Hoshiarpur and District Roopnagar. And the spot visit concluded that the place of gal mining falls in village Kheda Kalmot, Tehsil Anandpur Sahib, District Roopnagar."

The above report, along with requisite enclosures, is submitted for your kind consideration and perusal, please.

Enclosure: As above.

Deputy Commissioner
Hoshiarpur

Endst. No. 5935 DRA (M & T) Dated:- 13/10/2023

A copy of this letter is forwarded to The Deputy Commissioner, Roopnagar, for information and necessary action please.

Deputy Commissioner
Hoshiarpur

Inspection of Illegal Mining in Beet Area.

Respected Sir,

As per orders of worthy Sub Divisional Magistrate, Garhshankar went to vill. Kalewal Beet at the boundary of District Hoshiarpur and Rupnagar, regarding unauthorized mining. On the spot Sub Divisional Magistrate, Sri Anandpur Sahib along with Naib Tehsildar, Forest department, Noorpur Bedi, Range Officer, Garhshankar, Sub Divisional Officer, Mining, Garhshankar, Deputy Superintendent of Police, Mining Garhshankar, field staff (Kanungo/Patwari) were present. In the presence of everybody the inspection was conducted and it was concluded that the spot at which the mining is being done is in vill. Kheda Kalmot, Tehsil Anandpur Sahib, District Rupnagar. Joint report is forwarded for necessary action please.

-sd-

Tehsildar,
Garhshankar.

-sd-

Sub Divisional Officer,
Mining, Garhshankar.

-sd-

Deputy Superintendent of Police, Mining,
Hoshiarpur.

-sd-

Forest Range Officer,
Garhshankar.

True Copy
Dph